

SHRI BIREN ROY (West Bengal): On a point of privilege; as the Question Hour is closing and the hon. Minister is here, Sir, . . .

SHRI BIREN ROY: It is a matter of privilege and that is what I am going to say—on a point of privilege I have risen—and it is that a comment has been made *suo motu* against Members of Parliament generally, not in reply to any question but *suo motu* by the Minister for Foreign Affairs.

CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC IMPOR-
TANCE

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): Sir, with your permission I call the attention of the hon. Minister of External Affairs to the recent attack on the Indian Embassy in Jakarta, destruction of property belonging to the Embassy, and manhandling of the Indian staff by an Indonesian crowd.

rate and wanton destruction of property in the chancery, including files, furniture and office equipment. The mob smashed the Ambassador's official car and one car belonging to an embassy staff member and burnt another belonging to a local visitor. They also smashed the photographs of Mahatma Gandhi, the President and the Prime Minister. The national flag was also brought down by the crowd. Another crowd numbering a hundred proceeded to the Indian Information Office and hoisted the Indonesian flag there. They removed the Indian State emblem and smeared the display windows with red paint. Slogans claiming the building as Indonesian property were written on the building. Our Public Relations Officer and the information staff were prevented from entering the building. The crowd was rough with the Public Relations Officer and pushed him shouting, "Go home India".

The House is aware of the close relations that have always existed between the people of Indonesia and India and the traditional bonds of culture and friendship that unite them. Indonesia and India worked in close collaboration during Indo-

[Shri Dinesh Singh]
nesia's struggle for independence and this was followed in the common struggle for the liberation of others under colonial domination. The Government is pained that the Government of Indonesia should have allowed such an attack on our Embassy, which is against all accepted international conventions and rules relating to protection of diplomatic missions.

SHRI FARIDUL HAQ ANSARI.
Sir, I have heard the statement made by the hon. Deputy Minister for Foreign Affairs. I suppose he has seen in the press that the demonstrators gave our insulted Indian flag to Dr Subandrio and that he said that he appreciated the action of the Jakarta youth in their condemnation of India as an aggressor against Kashmir and Pakistan. If that is so, may I know whether the Government of India has made any protest against this improper statement by the Foreign Minister of the Indonesian Government?

SHRI DINESH SINGH. We have no official information of this particular statement as such, but it is true that Indonesia is giving support to Pakistan.

SHRI R S KHANDEKAR (Madhya Pradesh). Sir, the hon Deputy Minister has mentioned in his statement that the Indonesian authorities have said that they had no fore-knowledge of the incident. May I know, Sir, if it is not a fact then that the very Indonesian authorities patted the rioting mob and said that they had done a good thing. And, secondly, Sir, these incidents have been happening in Indonesia for a long time—it has a long history now. Although we had good relations with them once upon a time, in the recent past there have been a series of incidents like this against our interests and against our honour. Is the Government considering to make some changes in India's policy towards Indonesia? And, thirdly, Indonesia has promised

help to Pakistan and therefore may I ask whether the Government is prepared to treat this act of Indonesia as a hostile act against this country?

SHRI DINESH SINGH: If Indonesia gives any material assistance to Pakistan, it will certainly be treated as a hostile act against us.

SHRI MULKA GOVINDA REDDY (Mysore): Sir, in addition to the destruction of property in the Embassy and in the Information Office they have also caused considerable damage to Air India office. May I know, Sir, whether the loss has been estimated, whether the Government of India have estimated the loss that has been caused to the Indian nationals who are settled there in Indonesia, and in view of the fact that Indonesia is supplying arms to Pakistan, which is our enemy, and some other countries have also promised supply of armaments to Pakistan, may I know, Sir, whether the Government will consider the supply of such arms to Pakistan by these countries as a hostile act and whether they will take serious notice of the supply of arms to Pakistan through these countries by some other colonial power and whether the Government of India will consider the question of breaking off our diplomatic relations with all these countries?

SHRI DINESH SINGH I have already mentioned—just now—that we shall consider them as hostile acts.

श्री विमलकुमार मन्नालालजी चौरडिया :
(मध्य प्रदेश) . श्रीमन्, लगभग दो वर्ष से इण्डोनेशिया मे अपनी इज्जत ली जा रही है और हमको बेइज्जत किया जा रहा है। जब हमारे खिलाई, वहा पर खेलने के लिए गये थे तब से इस तरह की घटनाएँ हो रही है और अभी तक जारी है। तो मैं यह जानना चाहता हूँ कि जो बचाखुचो इज्जत हमारी वहाँ रह गई है उस इज्जत को रखने के लिए वहाँ का दूतावास बन्द करके वा इज्जत लाने का

(No reply)

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश): सभापति जी, इंडोनेशिया एक कंट्रोल्ड डेमोक्रेसी है। उसमें नई दिल्ली का तरह से जनता जब चाहे प्रदर्शन नहीं कर सकता, जलूस नहीं निकाल सकता। उन्होंने खेद प्रगट किया और इसके बाद भा. एयर इंडिया के दफ्तर पर हमला हुआ। क्या सरकार यह समझती है कि जकार्ता में ऐसा घटनाएँ होता रहें और उसका नई दिल्ली में प्रतिक्रिया नहीं होगा? यहाँ विद्यार्थी शांतिपूर्ण प्रदर्शन करेंगे? यद्यपि पुलिस वालों ने उनके सिर तोड़ दिये और एक लड़की को चोट लगी। अगर इसी प्रकार जकार्ता में उत्तेजना चलती रहेगी, तो नई दिल्ली में जो इंडोनेशिया का एम्बेसी है उसके खिलाफ प्रदर्शन कैसे रोके जा सकेंगे, क्या सरकार ने इस पर भी विचार किया है?

श्री दिनेश सिंह: चूंकि जैसा अभी सदस्य महोदय ने कहा कि हमारा गाइडेड डेमोक्रेसी नहीं है, इसलिये हम अपना जनता से आशा रखते हैं कि वह ज्यादा मंजीश व्यवहार करेगा।

SHRI N. SRI RAMA REDDY (Mysore): This is not all, Sir. Indonesia seems to have requested Ceylon to permit her to take her aircraft and military personnel to Pakistan via Ceylon. I would like to know whether the hon. Minister is aware of this.

SHRI DINESH SINGH: We have seen the newspaper report, Sir; but we hope and we are confident that friendly countries like Ceylon will not permit such acts.

SHRI A. D. MANI: (Madhya Pradesh): May I ask the hon. Minister whether his attention has been drawn to a statement of Dr. Subandrio to the demonstrators when they handed to him the flag? It is reported he said, "I appreciate what you have done." In view of the attitude of the Minister of External Affairs in Jakarta, may I ask the hon. Minis-

ter whether any humiliating restrictions have been imposed on the movements of the Indian personnel of our Embassy at Jakarta?

SHRI DINESH SINGH: No, Sir. We have not heard any complaint.

SHRI M. N. GOVINDAN NAIR (Kerala): Sir, I am very much surprised when the hon. Minister replies that he has no official information of the reported statement made by the Foreign Minister of Indonesia. It has appeared in all the papers. So why is it that he has not made enquiries? That is number one. Secondly, here it is not a question of the heroism of our personnel in our Embassy. He said he hoped that our people would not be frightened away. But there are certain norms to be maintained by a government which has foreign Embassies functioning in its country; and if that government is not prepared to honour them, then, is our Government thinking in terms of recalling our personnel from that country?

SHRI LOKANATH MISRA: They have no police protection.

SHRI DINESH SINGH: So far as the first part of the question is concerned, as I said, we have seen the Press statement. But in the past certain Press statements have been denied by the Government of Indonesia and, therefore, it would be difficult for Government to say anything unless we have some official confirmation. Regarding the second part of the hon. Member's question, it is again difficult for me to say what steps we have to take, for that will depend on conditions as they develop.

SHRI G. MURAHARI (Uttar Pradesh): I would like to know from the Government whether, in view of the fact that no police protection is available in Indonesia to our diplomats as well as to our civilian population, he is aware of all this. Has his attention been drawn to the fact that

SHRI DINESH SINGH: There are several aspects of the question and I will try to answer them. The hon. Member referred to the insecurity of Indians in Indonesia. So far as our diplomatic personnel are concerned the question of giving security and protection in that State is the responsibility of that Government. We regret very much that the Indonesian Government have failed in that primary duty of giving protection to our diplomatic mission there. We have protested to the Indonesian Government and we are awaiting their reply in this connection. So far as Indian citizens are concerned, it is for them to judge how insecure life is, and if they wish, they will come away. Regarding the arms supplied to Indonesia that might likely be

SHRI D. L. SEN GUPTA (West Bengal): May I know whether after this incident, the Government of Indonesia has expressed any regret to the Government of India or to our Embassy there, which was the minimum requirement from that Government in the situation? If not, then there is in the law of protocol, something known as reciprocal action. So may I ask whether the Government

[Shri D. L. Sen Gupta.]
of India is prepared to write to the Indonesian Government that unless they give protection to our Embassy there, our Government here will not give any protection to the Indonesian Embassy?

SHRI DINESH SINGH: I mentioned in the main body of the Statement that the Chief of Protocol had called on the Ambassador to convey the regrets of the Foreign Minister.

SHRI D. L. SEN GUPTA: Sir, my question has not been answered.

MR. CHAIRMAN: No, no.

COL. B. H. ZAIDI (Uttar Pradesh): Sir, in view of the growing hostility and the fact that a very strong fleet of submarines is there, is the Government of India aware of the growing danger to Andaman and Nicobar Islands? In this connection, I would like to know what special steps are being taken to protect these islands.

SHRI DINESH SINGH: I have no doubt that the Defence authorities are aware of it.

MR. CHAIRMAN: I wonder if there will be more Members who would like to comment on this. I pass on to the next item.

PAPERS LAID ON THE TABLE

I. THE TEXT OF CONVENTIONS AND RECOMMENDATIONS ADOPTED BY THE INTERNATIONAL LABOUR CONFERENCE AT ITS 48TH SESSION AND RELATED PAPER.

II. ANNUAL REPORT (1964-65) OF THE CENTRAL COALMINES RESCUE STATIONS COMMITTEE, DHANBAD.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. S. SANJIV)

VAYYA): Sir, I beg to lay on the Table—

(a) The Text of Conventions and Recommendations adopted by the International Labour Conference at its 48th Session held in Geneva in June-July, 1964, together with a statement indicating the action taken or proposed to be taken by Government of India thereon. [Placed in Library. See No. LT-4823/65].

(b) A copy of the Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1964-65. [Placed in Library. See No. LT-4824/65].

ANNUAL REPORT (APRIL, 1965) OF THE REGISTRAR OF NEWSPAPERS FOR INDIA—PART I

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): Sir, I beg to lay on the Table a copy of the Ninth Annual Report (April, 1965) of the Registrar of Newspapers for India—Part I. [Placed in Library. See No. LT-4842/65].

REFERENCE TO A REPORT PUBLISHED IN THE "TIMES OF INDIA" RE CEASE-FIRE

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश) : सभापति जी, मैं आपका और आपके ज़रिए सरकार का ध्यान आज के 'टाइम्स आफ इण्डिया' में छपी हुई एक रिपोर्ट की ओर दिलाना चाहता हूँ। रिपोर्ट के अनुसार संयुक्त राष्ट्र के सेक्रेटरी जनरल ने यह प्रस्ताव रखा है कि आज शाम को साढ़े 6 बजे भारत और पाकिस्तान युद्ध-विराम कर दें। क्या यह रिपोर्ट सही है; और अगर सही है, तो संयुक्त राष्ट्र संघ के पूरे प्रस्ताव क्या है और उन